

>

Title: The Prime Minister made a statement regarding constitution of Joint Parliamentary Committee on Policy and Allocation of 2G Spectrum.

THE PRIME MINISTER (DR. MANMOHAN SINGH): Madam Speaker,

On account of the controversy relating to the allocation of 2G spectrum, the precious Winter Session of Parliament was lost. Our country can ill-afford a situation where Parliament is paralyzed and important legislative business is not allowed to be considered. In paralyzing Parliament, I believe, we all do disservice to those who have elected us.

Madam, our Government is committed to root out corruption and has acted expeditiously and transparently in this direction. A CBI investigation into the allocation of 2G spectrum is being supervised by the Supreme Court. Also, the Public Accounts Committee of Parliament is seized of the matter and the Government is fully cooperating with it. We also have the report of the Independent Inquiry Committee set up under the Chairmanship of Justice Shivraj Patil, which is in the public domain. The Ministry of Communications and Information Technology has also acted with expedition.

Madam, our Government believed that as all effective steps were being taken, we might have been able to persuade the Opposition not to insist on a JPC. We could not succeed in spite of our sincere efforts. We can ill-afford a situation where Parliament is not allowed to function during the crucial Budget Session. It is in these special circumstances that our Government agrees to the setting up of a Joint Parliamentary Committee.

Madam, we are a functioning democracy and must strive to resolve our differences in a spirit of accommodation and collaboration, not confrontation. This, I hope, will renew our confidence in India's forward march. I am, therefore, requesting the hon. Speaker to proceed with the formation of a Joint Parliamentary Committee. A formal motion in this regard will be moved soon.

SHRI GURUDAS DASGUPTA (GHATAL): Better late than never.

श्रीमती सुषमा स्वराज (विदिशा): अध्यक्ष महोदया, मैं प्रधानमंत्री जी के प्रति आभार प्रकट करने के लिए खड़ी हुई हूँ। मैं प्रधानमंत्री जी को धन्यवाद देना चाहती हूँ कि उन्होंने आपसे आग्रह और अनुरोध किया है कि आप जेपीसी का गठन करें।

अध्यक्ष महोदया, यह सत्ता पक्ष या प्रतिपक्ष की जय-पराजय का प्रश्न नहीं है, यह लोकतंत्र की विजय है। भारतीय लोकतंत्र की यह खूबसूरती है कि हम जटिल से जटिल परिस्थिति में भी मिल बैठकर रास्ता निकाल लेते हैं। कभी रास्ता जल्दी निकलता है, कभी देरी से। इस बार देरी से हल निकला, लेकिन इस हल को ठूँढ़ने में प्रधानमंत्री जी के अलावा जो आपकी स्वयं की भूमिका रही, नेता सदन की भूमिका रही और संसदीय कार्यमंत्री जी की जो भूमिका रही, उस सबका नोटिस लेते हुए और उनके प्रति भी धन्यवाद करते हुए, मैं अपने साथी सांसदों से यह कहना चाहूँगी कि अब जीत-हार की बहस छोड़कर, इस लोकतंत्र की महान शक्ति के आगे नतमस्तक होते हुए, हम सदन की कार्यवाही प्रारंभ करें, यही उचित होगा।

अध्यक्ष महोदया : बासुदेव आचार्य जी। आप बहुत संक्षेप में बोलिएगा।

SHRI BASU DEB ACHARIA (BANKURA): Madam, Speaker, I have given a notice for suspension of Question Hour

MADAM SPEAKER: No, we are not considering it, now.

SHRI BASU DEB ACHARIA : It is on price rise.

MADAM SPEAKER: We will take up the price rise issue later.

SHRI BASU DEB ACHARIA : You allow me to speak during the Zero Hour.

MADAM SPEAKER: Yes.

अध्यक्ष महोदया : मुलायम सिंह जी, आप किस विषय पर बोलना चाहते हैं?

श्री मुलायम सिंह यादव (मैनपुरी): अध्यक्ष महोदया, मैं प्रधानमंत्री जी को धन्यवाद देना चाहता हूँ, लेकिन आपको देर करने की आवश्यकता नहीं थी। यही बात उसी वक्त स्वीकार कर ली जाती तो पूरा सत्र क्यों बंद होता। हम सत्र चलाने के पक्ष में हैं और विपक्ष ज्यादा चाहता है कि सदन चले, क्योंकि हम अपने सवाल उठाते हैं और सरकार को घेरने की कोशिश करते हैं। हम समझते हैं कि विपक्ष कभी भी नहीं चाहता कि सदन न चले। देर से ही सही, लेकिन पूरे देश की जनता को आपने जना दिया, जिसके लिए आपको धन्यवाद देते हैं। यदि इसे तुरन्त स्वीकार कर लेते तो शायद कोई जान नहीं पाता। लेकिन अब गांव-गांव और घर-घर में

जनता जान गई है। आपको तो दोनों तरफ से नुकसान हुआ है कि जनता भी जान गई कि सरकार अड़ी हुई है और भ्रष्टाचार को छिपाना चाहती है। अंततोगत्वा आपने यह स्वीकार कर लिया है, जिसके लिए धन्यवाद। मुझे खुशी होगी, यदि ऐसी कमेटी बने जो इस पर ठोस निर्णय ले, ताकि भविष्य में कोई ऐसा उदाहरण सामने न आए।

SHRI GURUDAS DASGUPTA : Madam, it is not a question of complimenting the Government. Neither is it the question of congratulating the Government. The Government has only done its duty. As a Government, as a Prime Minister, it is the responsibility of both the Government and the Prime Minister more than that of the Opposition to see that the Parliamentary norm is adhered to and the Parliament is run. The Parliament cannot be run on the basis of a confrontationalist attitude either from this side or from that side. The Parliamentary system can only run on the basis of consensus.

It is good that wisdom has dawned on the Government. I am not complimenting it but I shall say that the Prime Minister has done his job. It is good that it has been done now. It is better to be late than never.

MADAM SPEAKER: Thank you.

SHRI BASU DEB ACHARIA : Madam...

अध्यक्ष महोदया : आप बोल चुके हैं। If you have to say the same thing, kindly associate yourself and send your slip to the Table.

...(Interruptions)

SHRI BASU DEB ACHARIA : I want to speak on this.

अध्यक्ष महोदया : आपने अभी बोला है। अब आप प्रश्नकाल चलने दीजिए। आप सुषमा जी और मुलायम सिंह जी से एसोसिएट कर लीजिए।

...(Interruptions)

MADAM SPEAKER: Shri K. Chandrasekhar Rao...(Interruptions)

SHRI K. CHANDRASEKHAR RAO (MAHBUBNAGAR): Madam, I associate myself on this subject.â€ (Interruptions)

SHRI NAMA NAGESWARA RAO (KHAMMAM): Madam, I also associate myself on this issue.

SHRI RAMEN DEKA (MANGALDOI): Madam, I also associate myself with the views expressed by hon. Sushma Swaraj.

SHRI ARJUN RAM MEGHWAL (BIKANER): Madam, I also associate myself with the views expressed by the hon. Leader of the Opposition, Shrimati Sushma Swaraj.

MADAM SPEAKER: All right.

SHRI BASU DEB ACHARIA : Madam, I associate myself with the leaders, who have already spoken. We had been demanding from day one...(Interruptions)

MADAM SPEAKER: Mr. Acharia, please take your seat. Now, Dr. M. Thambidurai.

...(Interruptions)

SHRI BASU DEB ACHARIA : We had been demanding from day one that to inquire into such a scam, a JPC should be constituted.

MADAM SPEAKER: Thank you. Now, please take your seat, Mr. Acharia.

...(Interruptions)

MADAM SPEAKER: This is not going on record.

*(Interruptions) अरे! **

MADAM SPEAKER: I have called the name of Dr. M. Thambidurai. So, Mr. Basu Deb Acharia, what you are speaking now is not going on record.

*(Interruptions) अरे! **

DR. M. THAMBIDURAI (KARUR): Madam Speaker, I thank you very much for giving the opportunity.

For two-and-a-half years, my leader Hon. Ms. Jayalithaa had been raising this issue. She issued so many statements regarding the 2G spectrum scandal. We also raised this issue in this House many times. Sometimes, Hon. Speaker also permitted us to mention this issue. Afterwards all the Opposition Parties joined together demanding the constitution of the JPC to probe the 2G spectrum scam. Therefore, Madam, I thank the hon. Prime Minister for having come forward to constitute the JPC. I hope all the leaders of the political Parties will be represented in the Committee. They must not take only on the basis of the number of Members. If they neglect all these things, then it is a problem. Therefore, I would request the Government to see that all the leaders of the political parties are included in the JPC. Thank you very much.

MADAM SPEAKER: Thank you so much.

Now, Shri Arjun Charan Sethi. Please be very brief.

SHRI ARJUN CHARAN SETHI (BHADRAK): I will be very brief. Madam, I thank you very much for giving me this opportunity to speak a few words.

Madam, it is said, 'better late than never'. Certainly, in your wisdom you have tried a lot to break this impasse as well as the Leader of the House, Shri Pranab Mukherji and lastly our hon. Prime Minister has certainly done a good job so that this impasse could be broken. Now the House is sitting for taking cool and calculated decision so that this particular issue should be resolved as has already been declared by the hon. Prime Minister that JPC would be formed.

Once again I thank you Madam. Being the Speaker of the House, you have taken a lot of pain and also time to convince both the Opposition and the Ruling Party. So, I thank you Madam as well as the Prime Minister and the Leader of the House. All of you have done a good job for breaking this impasse.

MADAM SPEAKER: Thank you so much.

Now, Shri Chandrasekhar Rao.

SHRI K. CHANDRASEKHAR RAO : Madam, in the year of 2009 on last year on 10th December, the Government of India had announced the formation of the Telangana State. Already, 600 youths have committed suicide.

MADAM SPEAKER: I have received your notice for Adjournment Motion. That is not accepted. But please raise it in the 'Zero Hour'. I will give you time in the 'Zero Hour'.

श्री के. चंद्रशेखर राव : मैडम, जेपीसी प्रधान मंत्री जी ने एनाउंस कर दी, यह अच्छा हुआ, अरे! (व्यवधान) लेकिन तेलंगाना राज्य बनाने के मुद्दे पर आज हमने एडजर्नमेंट मोशन दिया है... (व्यवधान)

अध्यक्ष महोदया: ठीक है।

अरे! (व्यवधान)

MADAM SPEAKER: Now, Question Hour – Shri K. Sudhakaran.

...(Interruptions)

ऑ. रघुवंश प्रसाद सिंह (वैशाली): विपक्ष की मांग पूरी हुई, भ्रष्टाचार के खिलाफ जेपीसी का गठन हुआ... (व्यवधान)

MADAM SPEAKER: Nothing is going on record.

(Interruptions) ðŸ’ *

अध्यक्ष महोदया: अभी प्रश्न-काल चलने दीजिए।

ðŸ’(व्यवधान)

डॉ. रघुवंश प्रसाद सिंह (वैशाली): जो नुकसान हुआ, उसकी भरपाई कैसे होगी? ... (व्यवधान)

अध्यक्ष महोदया: आप एरोसिएट कर लीजिए, सुषमा जी बोल चुकी हैं।

ðŸ’(व्यवधान)

अध्यक्ष महोदया: प्रश्न-काल शुरू हो चुका है।

ðŸ’(व्यवधान)

श्री दारा सिंह चौहान (घोसी): अध्यक्ष महोदया, सब लोग प्रधान मंत्री जी को बधाई देना चाहते हैं... (व्यवधान)

अध्यक्ष महोदया: ठीक है, प्रश्न-काल को भी चलाना है, प्रश्न-काल चलाने दीजिए। सब लोग एरोसिएट कर लीजिए।

ðŸ’(व्यवधान)

अध्यक्ष महोदया: आप बैठ जाइए। अजनाला जी, आप बैठ जाइए। शरद यादव जी, आप बहुत संक्षेप में बोलिए।

श्री शरद यादव (मधेपुरा): अध्यक्ष महोदया, कल रात्रिपति जी का भाषण हुआ, आज जब सदन चला तो हम सब लोगों की इच्छा थी, क्योंकि पूरा देश बेचैन है। अदालत खुली है, मीडिया खुला हुआ है, सिर्फ इस देश की चुनौती हुई जो सबसे बड़ी पंचायत है, वह चुप है। आज वह चुप्पी तोड़ने का रास्ता प्रधान मंत्री जी, यूपीए के लोगों ने शुरू किया, जो एक ठीक कदम है। इस पार्लियामेंट को छोड़ आज हर तरह से हर संस्था सक्रिय है। जेपीसी का गठन किया है, लेकिन उसमें एक मुद्दा लिया है।

कोई बात नहीं। हम एक कदम तो आगे बढ़े, लेकिन कॉमन वैल्यू आदि अनेक मुद्दे हैं। यहां कलमाड़ी जी बैठे हैं। आदर्श हाउसिंग सोसायटी और एस. बैंड आदि ऐसे अनेक मुद्दे हैं जिनकी तरफ ध्यान गया है। वे मुद्दे उतने ही महत्वपूर्ण मुद्दे हैं जितना कि यह मुद्दा है। ... (व्यवधान)

अध्यक्ष महोदया : शरद जी, जब बहस होगी, तब इन पर विस्तार से बात होगी। अब आप बैठ जाइए।

ðŸ’(व्यवधान)

श्री शरद यादव : अध्यक्ष महोदया, मंहंगाई से सारा देश हा-हाकार कर रहा है।

ðŸ’(व्यवधान)

MADAM SPEAKER: Let us start the Question Hour. Shri Sharad Yadav, you go into the details when there is a discussion on this Motion.

...(Interruptions)

श्री शरद यादव : अध्यक्ष महोदया, आप कृपया मेरी बात सुन लीजिए। मैं अपना बात केवल एक मिनट में समाप्त कर रहा हूँ।

अध्यक्ष महोदया : शरद यादव जी, आपका बहुत-बहुत धन्यवाद। आप कृपया बैठ जाइए।

ðŸ’(व्यवधान)

श्री शरद यादव : अध्यक्ष महोदया, मैं केवल एक सेंटेंस बोल रहा हूँ। मैं एक सेंटेंस से ज्यादा नहीं बोलूंगा।

अध्यक्ष महोदया : हां, बोलिए।

श्री शरद यादव (मधेपुरा): अध्यक्ष महोदया, इस ठीक कदम को उठाने के लिए मैं सारे सदन, प्रधान मंत्री जी और आपके प्रति आभार प्रकट करता हूँ।

MADAM SPEAKER: Now, Question Hour – Shri K. Sudhakaran. Question no.1.